Business Standard BHUBANESWAR | FRIDAY, 10 JUNE 2022

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF SABITRI INDUSTRIES PVT. LTD.

1.	Name of corporate debtor	SABITRI INDUSTRIES PVT LIMITED.
2.	Date of incorporation of corporate debtor	11/11/2009
3.	Authority under which corporate debtor is incorporated / registered	ROC-Cuttack
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U63020OR2009PTC011303
5.	Address of the registered office and principal office (if any) of corporate debtor	GIRIMA WARD NO.12, KARANJIA, ORISSA 757037
6.	Insolvency commencement date in respect of corporate debtor	The Hon'able NCLT, Cuttack has passed the order on 03/06/2022. but the copy of the order has been received on 09/06/2022.
7.	Estimated date of closure of insolvency resolution process	30/11/2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sambhu Lal Agarwal IBBI/IPA-001/IP-P00387/2017-18/10698
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Sambhu and Associates, Kolkata Bazar Building 2nd floor, Nayapara, Sambalpur-768001. sambhuandassociates@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Sambhu and Associates Kolkata Bazar Building 2nd floor, Nayapara, Sambalpur-768001. cirpsabitri@gmail.com
11.	Last date for submission of claims	23.06.2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Will identify on verification of books of accounts
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N.A
14.	(a) Relevant Forms and (b) Details of authorized representativesare available at:	a) Web link: htms://ibbi.gov.in/home/downloads b) N.A

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **SABITRI INDUSTRIES PVT LIMITED** on 03/06/2022.

The creditors **SABITRI INDUSTRIES PVT LIMITED** are hereby called upon to submit their claims with proof on or before 23.06.2022 i.e. 23rd day of June 2022 to the interim resolution professional at the address mentioned against entry No. 10.

The claims may be submitted intheir specific Forms B, C, D, Eand Finterms of Regulation 7, 8, 9 and 9A of The Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the Operational Creditors (except Workmen and Employees), Financial Creditors, Workmen or Employees and Authorized Representatives of Workmen and Employees and other creditors respectively, as the case may be.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 10-06-2022
Place: Sambalpur

Name and Signature of Interim Resolution Professional:Sambhu Lal Agarwal
Registration No.: IBBI/IPA-001/IP-P00387/2017-18/10698

ଅଭିଯୋଗ ଆଧାରରେ ବଙ୍ଗାଳୀ ପୁଲିସ ପକ୍ଷରୁ ଥାନାରେ ମାମଲା ରୁଜୁ କରାଯାଇ ତଦନ୍ତ ଜାରି ରହିଥିଲା। ଅଭିଯୁକ୍ତ ଗତ ୨ ଦିନ ତଳେ ନାବାଳିକା ଧରି ନିଜ ଘରକୁ ଆସିଥିବା ଥାନା ଅଧିକାରୀ ରଶ୍ମିରଞ୍ଜନ ପୃଷ୍ଟିଙ୍କୁ ସୂଚନା ମିଳିବା ପରେ ଏକ ସ୍ୱତନ୍ତ୍ର ଟିମ୍ ସହ ନିମାପଡ଼ା ପୁଲିସ ସହାୟତାରେ ଅଭିଯୁକ୍ତ ଗ୍ରାମରେ ଚଢ଼ଉ କରିଥିଲେ। ନାବାଳିକାକୁ ଉଦ୍ଧାର କରିବା ସହ ଅଭିଯୁକ୍ତଙ୍କୁ ଗିରଫ କରିଥିଲେ। ପୁଲିସ ପକ୍ଷରୁ ଗୁରୁବାର ଦିନ ଉଭୟଙ୍କ ଡାକ୍ତରୀ ମାଇନା କରାଯାଇଛି। ପରେ ଅଭିଯୁକ୍ତଙ୍କୁ କୋର୍ଟଚାଲାଣ କରାଯିବା ସହ ନାବାଳିକାକୁ ଜେଏମ୍‌ଏଫ୍‌ସି କୋର୍ଟରେ ହାଜର କରାଯାଇ ୧୬୪ ଧାରାରେ ଜମାନବନ୍ଦୀ ରେକର୍ଡ କରାଇଛି।

ରାଜ୍ୟାଭିଷେକ

...ଯାଇ ଅଭିଷେକ କରାଯାଇଥିଲା। ଏହି ରାମଲୀଳା ନାଟକ
...ଭୋଗ କରିବାକୁ ପ୍ରତିଦିନ ପାଗ ସତ୍ତ୍ୱେ ବହୁ ଦର୍ଶକ ଓ ଶ୍ରଦ୍ଧାଳୁଙ୍କ
...ଗମ ହୋଇଥିଲା। ଉଦ୍‌ଯାପନୀ ରାତ୍ରର ମଞ୍ଚରୁ ନାଟକରେ ଶିଶୁ
...କାର ବିଶ୍ୱନାଥ, ପଦ୍ମିନି ଓ ଓମ୍ ପ୍ରକାଶକ୍ରମେ ରାମ, ଲକ୍ଷ୍ମଣ ଓ ସୀତା
...କାରେ ଅଭିନୟ କରିଥିବା ବେଳେ ହନୁମାନ, ବିଭୀଷଣ, ରାବଣ
...ହିତ ଭୂମିକାରେ ଯଥାକ୍ରମେ ବିଜୟରଞ୍ଜନ, ଶିଶିର, କଳାକାରୁ ଓ
...ଉ ଅଭିନୟ କରିଥିଲେ। ପବିତ୍ର ମହାରଣା, ବାପୁଜୀ ମହାରଣା ଓ
...ରୀ ଚରଣ ମହାରଣା ମଞ୍ଚ ଓ ନାଟ୍ୟ ପରିଚାଳନା କରିଥିଲେ।

...D AREA COUNCIL, G.UDAYAGIRI

...R CALL NOTICE

C-495

Date: 09.06.2022

...ndhamal invites sealed tenders from the intending registered ...anufactures for supply of sanitation materials to G.Udayagiri N.A.C. ... can be obtained from the N.A.C., G.Udayagiri during office hours ... Five thousand) only (Non-refundable) in shape of cash/ bank draft ...dayagiri payable at G.Udayagiri from any nationalized bank from ... tender along with all documents must be submitted the Executive .../Speed Post in person on or before **dt.23.06.2022** up to 1.30 P.M. ... in presence of the bidders or their authorized representatives. The

... from the tender schedule. **The undersigned reserved the ...bids or the whole bidding process without assigning any**

Executive Officer
N.A.C., G.Udayagiri

Bijepur will not be responsible for any delay for such delivery. ULB shall assume no risk for misplacement of envelope due to improper addressing or not mentioning the name of the work.All Bids received by the stipulated time and date shall be opened on **27.06.2022 at 11.00AM** in Office of the **Notified Area Council, Bijepur.**
The details of Limited Tender Call Notice can be seen in the District Web Site (http://bargarh.nic.in)

Yours faithfully,
Sd/- Executive Officer
NAC, Bijepur

OIPR-13123/11/0007/2223

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Date: 10-06-2022 Name and Signature of Interim Resolution Professional:Sambhu Lal Agarwal
Place: Sambalpur Registration No.: IBBI/IPA-001/IP-P00387/2017-18/10698